

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No. 422

Company Petition /239/ND/2022

IN THE MATTER OF:

Arun Jain	...	Applicant
Versus		
VVA Developers Private Limited & Ors.	...	Respondent

Order under Section 241(1),Sec. 242(4),Sec. 244(1),Sec. 245.

Order delivered on 18.01.2023

Coram:

**MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent : Mr. Saurabh Kalia, Mr. Sarvik Singhai, Advs.

ORDER

Heard the submissions made by the Learned Counsel for the petitioner. Let urgent notice be issued.

Post this matter on 25.01.2023.

**Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

Mukesh

**Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)**